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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.135/BB/ 2017	-	For compliance of office objections raised by registry	252(3)	Chariot Infra Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>I, VINAYAK BHAT</i> <i>9886032325</i>	<i>petitioner</i>	<i>[Signature]</i>

PCS for petitioner is present. He again requested time for supplying the additional information called for by the Registry.

Time granted till 16.11.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)